

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :14-05-2024

Date : 14.05.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	44567/ 2024	14.05.2 024	BLAPL- 2519/2 024	K MOHANTY	C.O.		Order Dtd. 2024-05-08	BAIL- 1	(Se at No- 5)
2	44568/ 2024	14.05.2 024	ABLAPL - 4570/2 024	PK MOHANTY	C.O.		Order Dtd. 2024-05-09		(Se at No- 5)
3	44569/ 2024	14.05.2 024	BLAPL- 4224/2 024	M NANDY	C.O.		Order Dtd. 2024-05-06		(Se at No- 5)
4	44570/ 2024	14.05.2 024	BLAPL- 4466/2 024	AK MOHANTY	C.O.		Order Dtd. 2024-05-09		(Se at No- 5)
5	44571/ 2024	14.05.2 024	ABLAPL - 4368/2 024	N SAHOO	C.O.		Order Dtd. 2024-05-08	BAIL- 1	(Se at No- 4)
6	44572/ 2024	14.05.2 024	ABLAPL - 4370/2 024	N SAHOO	C.O.		Order Dtd. 2024-05-08		(Se at No- 4)
7	44573/ 2024	14.05.2 024	ABLAPL - 4575/2 024	G JAYASING H	C.O.		Order Dtd. 2024-05-09		(Se at No- 4)
8	44574/ 2024	14.05.2 024	ABLAPL - 4587/2 024	AK JATI	C.O.		Order Dtd. 2024-05-09		(Se at No- 4)
9	44575/ 2024	14.05.2 024	ABLAPL -	PR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 1	(Se at

			4593/2 024						No-3)
10	44576/ 2024	14.05.2 024	ABLAPL - 4596/2 024	MK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-2	(Se at No- 8)
11	44577/ 2024	14.05.2 024	ABLAPL - 4602/2 024	SK PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 8)
12	44578/ 2024	14.05.2 024	ABLAPL - 1973/2 024	G JAYASING H	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 8)
13	44579/ 2024	14.05.2 024	ABLAPL - 2773/2 024	B BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 8)
14	44580/ 2024	14.05.2 024	ABLAPL - 2795/2 024	RK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-1	(Se at No- 1)
15	44581/ 2024	14.05.2 024	ABLAPL - 4022/2 024	A PATTANAY AK	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 1)
16	44582/ 2024	14.05.2 024	ABLAPL - 4476/2 024	RK SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 1)
17	44583/ 2024	14.05.2 024	ABLAPL - 4491/2 024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 1)
18	44584/ 2024	14.05.2 024	ABLAPL - 4496/2 024	MS HASAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-2	(Se at No- 11)
19	44585/ 2024	14.05.2 024	ABLAPL - 4498/2 024	MK PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 11)
20	44586/ 2024	14.05.2 024	ABLAPL - 4498/2 024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 11)
21	44587/ 2024	14.05.2 024	ABLAPL - 4499/2 024	SK GENEER	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-1	(Se at No- 5)
22	44588/ 2024	14.05.2 024	ABLAPL - 4596/2 024	H OJHA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 8)

	2024	024	- 4500/2 024			NO. 2			at No- 5)
23	44589/ 2024	14.05.2 024	ABLAPL - 4501/2 024	DK SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 5)
24	44590/ 2024	14.05.2 024	ABLAPL - 4504/2 024	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 5)
25	44591/ 2024	14.05.2 024	ABLAPL - 4505/2 024	NK ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 6)
26	44592/ 2024	14.05.2 024	ABLAPL - 4507/2 024	PK DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 5)
27	44593/ 2024	14.05.2 024	BLAPL- 4368/2 024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-08		(Se at No- 5)
28	44594/ 2024	14.05.2 024	BLAPL- 1285/2 024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 5)
29	44595/ 2024	14.05.2 024	BLAPL- 1228/2 024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 2)
30	44596/ 2024	14.05.2 024	BLAPL- 1294/2 024	AK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 3)
31	44597/ 2024	14.05.2 024	BLAPL- 4443/2 024	N MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 3)
32	44598/ 2024	14.05.2 024	BLAPL- 4447/2 024	PK PANI	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 2	(Se at No- 8)
33	44599/ 2024	14.05.2 024	BLAPL- 4451/2 024	HK DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 8)
34	44600/ 2024	14.05.2 024	BLAPL- 4439/2 024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL- 2	(Se at No- 12)

35	44601/2024	14.05.2024	BLAPL-4285/2024	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-12)
36	44603/2024	14.05.2024	ABLAPL - 4546/2024	A MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-12)
37	44604/2024	14.05.2024	ABLAPL - 4547/2024	RK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-2	(Se at No-9)
38	44605/2024	14.05.2024	ABLAPL - 4550/2024	M BARAL	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-9)
39	44606/2024	14.05.2024	ABLAPL - 4551/2024	PK DASH	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-1	(Se at No-1)
40	44607/2024	14.05.2024	ABLAPL - 4554/2024	D PRADHA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
41	44608/2024	14.05.2024	ABLAPL - 4559/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
42	44610/2024	14.05.2024	ABLAPL - 4557/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
43	44612/2024	14.05.2024	ABLAPL - 4545/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
44	44614/2024	14.05.2024	ABLAPL - 4534/2024	S MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
45	44615/2024	14.05.2024	ABLAPL - 4517/2024	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
46	44616/2024	14.05.2024	ABLAPL - 4524/2024	GB PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)
47	44617/2024	14.05.2024	ABLAPL - 4527/2024	AP SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-1)

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48	44618/ 2024	14.05.2 024	CRLMC- 1675/2 024	BIBHUTI BHUSAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at No- 1)
49	44619/ 2024	14.05.2 024	CRLMC- 1622/2 024	B B ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No- 1)
50	44620/ 2024	14.05.2 024	CRLMC- 1599/2 024	SAMIR KU. GERU	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMI NAL MISC	(Se at No- 2)
51	44621/ 2024	14.05.2 024	CRLMC- 4565/2 023	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMI NAL MISC	(Se at No- 5)
52	44622/ 2024	14.05.2 024	CRLMC- 4575/2 023	GYANA RANJAN PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-06-20	CRIMI NAL MISC	(Se at No- 5)
53	44623/ 2024	14.05.2 024	CRLMC- 4592/2 023	HRUDANAN DA MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMI NAL MISC	(Se at No- 5)
54	44624/ 2024	14.05.2 024	CRLMC- 1656/2 024	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Se at No- 5)
55	44625/ 2024	14.05.2 024	BLAPL- 4544/2 024	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-05-13		(Se at No- 5)
56	44626/ 2024	14.05.2 024	CRLMC- 237/20 24	MANGU NANDY	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMI NAL MISC	(Se at No- 4)
57	44627/ 2024	14.05.2 024	CRLMA- 74/202 4	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 5)
58	44628/ 2024	14.05.2 024	WP (C) - 11488/ 2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	WRIT BRANC H-5	(Se at No- 23)
59	44629/ 2024	14.05.2 024	WP (C) - 11486/ 2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	WRIT BRANC H-5	(Se at No- 23)
60	44630/ 2024	14.05.2 024	CRLMC- 1550/2	BISWARAN JAN	C.O.	COURT NO.	Order Dtd. 2024-05-09	CRIMI NAL	(Se at

			024	DALAI		15		MISC	No-2)
61	44631/2024	14.05.2024	WP (C) - 11482/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Seat No-23)
62	44632/2024	14.05.2024	CRLMC-1650/2024	G.C. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No-23)
63	44633/2024	14.05.2024	CRLMC-1548/2024	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
64	44634/2024	14.05.2024	CRLMC-1597/2024	DEBASIS MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
65	44635/2024	14.05.2024	CRLMC-1593/2024	R.C. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
66	44636/2024	14.05.2024	CRLMC-1587/2024	B.K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
67	44637/2024	14.05.2024	CRLMC-1591/2024	D.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
68	44638/2024	14.05.2024	CRLMC-1573/2024	S. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
69	44640/2024	14.05.2024	CRLMC-1539/2024	M.K. PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-2)
70	44641/2024	14.05.2024	CRLMC-1649/2024	G.C. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09		(Seat No-2)
71	44642/2024	14.05.2024	WP (C) - 7106/2024	D K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	WRIT BRANCH-5	(Seat No-23)
72	44643/2024	14.05.2024	WP (C) - 11470/2024	D.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-5	(Seat No-23)
73	44644/	14.05.2	WP (C) -	K N	C.O.	COURT	Order Dtd. 2024-05-09	WRIT	(Se

	2024	024	7708/2024	SAHOO		NO. 10		BRANCH-3	at No-13)
74	44645/2024	14.05.2024	WP (C) - 11491/2024	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-08	WRIT BRANCH-5	(Se at No-23)
75	44646/2024	14.05.2024	WP (C) - 11864/2024	S K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	WRIT BRANCH-2	(Se at No-8)
76	44647/2024	14.05.2024	WP (C) - 9970/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-29	WRIT BRANCH-4	(Se at No-19)
77	44648/2024	14.05.2024	FAO-535/2023	A BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	MISC. APPEAL SEC.	(Se at No-2)
78	44650/2024	14.05.2024	MACA-54/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	MISC. APPEAL SEC.	(Se at No-7)
79	44652/2024	14.05.2024	CONTC-10077/2023	BIJAYA KUMAR ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	CONTE MPT	(Se at No-6)
80	44653/2024	14.05.2024	WP (C) - 7836/2017	D. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-19	WRIT BRANCH-5	(Se at No-32)
81	44654/2024	14.05.2024	BLAPL-14396/2023	H K PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	BAIL-1	(Se at No-4)
82	44655/2024	14.05.2024	WP (C) - 9909/2024	H.K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-05-13	WRIT BRANCH-4	(Se at No-19)
83	44656/2024	14.05.2024	WP (C) - 23866/2017	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-05-09	WRIT BRANCH-7	(Se at No-5)
84	44657/2024	14.05.2024	CRLMP-673/2024	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-05-20	WRIT BRANCH-7	(Se at No-44)
85	44658/2024	14.05.2024	WP (C) - 13118/2020	S. DASH	C.O.	COURT NO. 22	Order Dtd. 2024-05-17	WRIT BRANCH-2	(Se at No-34)

86	44659/ 2024	14.05.2 024	WP (C) - 8920/2 024	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	WRIT BRANC H-1	(Se at No- 31)
87	44660/ 2024	14.05.2 024	WP (C) - 8404/2 013	R K MOHAPATR A	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANC H-8	(Se at No- 40)
88	44661/ 2024	14.05.2 024	WP (C) - 8908/2 024	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	WRIT BRANC H-1	(Se at No- 31)
89	44662/ 2024	14.05.2 024	WP (C) - 8905/2 024	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-07-09	WRIT BRANC H-1	(Se at No- 31)
90	44663/ 2024	14.05.2 024	WP (C) - 20144/ 2018	R K MOHAPATR A	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANC H-2	(Se at No- 8)
91	44664/ 2024	14.05.2 024	WP (C) - 20144/ 2018	BHARAT CHANDRA PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANC H-2	(Se at No- 8)
92	44665/ 2024	14.05.2 024	WP (C) - 13117/ 2023	S. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANC H-1	(Se at No- 1)
93	44666/ 2024	14.05.2 024	WP (C) - 23187/ 2015	SRINIBAS H MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANC H-3	(Se at No- 33)
94	44667/ 2024	14.05.2 024	WP (C) - 23187/ 2015	R K MOHAPATR A	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANC H-3	(Se at No- 33)
95	44668/ 2024	14.05.2 024	WP (C) - 13117/ 2023	KSHIEITH	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANC H-1	(Se at No- 1)
96	44670/ 2024	14.05.2 024	WP (C) - 13117/ 2023	S. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-19	WRIT BRANC H-1	(Se at No- 1)
97	44671/ 2024	14.05.2 024	BLAPL- 4293/2 024	PK MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 5)
98	44672/ 2024	14.05.2 024	WP (C) - 15033/ 2018	AMARJIT KESHARI DAS,	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANC H-6	(Se at No-

				AJAYA KU. NAYAK					26)
99	44673/ 2024	14.05.2 024	BLAPL- 3417/2 024	M DAS	C.O.	COURT NO. 6	Order Dtd. 2024-05-09		(Se at No- 26)
100	44674/ 2024	14.05.2 024	ABLAPL - 2657/2 024	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-05-08		(Se at No- 26)
101	44675/ 2024	14.05.2 024	ABLAPL - 787/20 24	PN NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	BAIL- 2	(Se at No- 10)
102	44676/ 2024	14.05.2 024	WP (C) - 15033/ 2018	P.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANC H-6	(Se at No- 26)
103	44677/ 2024	14.05.2 024	ABLAPL - 4203/2 024	U PATI	C.O.	COURT NO. 6	Order Dtd. 2024-05-08		(Se at No- 26)
104	44678/ 2024	14.05.2 024	BLAPL- 1906/2 024	R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-05-09		(Se at No- 26)
105	44679/ 2024	14.05.2 024	CRLA- 331/20 17	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 8)
106	44680/ 2024	14.05.2 024	BLAPL- 2518/2 024	J SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-05-09		(Se at No- 8)
107	44681/ 2024	14.05.2 024	BLAPL- 3608/2 024	MK PANI	C.O.	COURT NO. 22	Order Dtd. 2024-05-08		(Se at No- 8)
108	44682/ 2024	14.05.2 024	ABLAPL - 15493/ 2023	MANGUL NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-16	BAIL- 2	(Se at No- 8)
109	44683/ 2024	14.05.2 024	BLAPL- 2397/2 024	JP KAR	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	BAIL- 2	(Se at No- 11)
110	44684/ 2024	14.05.2 024	WP (C) - 183/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-8	(Se at No- 56)

11	44685/2024	14.05.2024	TRPCRL - 42/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	BAIL-1	(Seat No-3)
11	44686/2024	14.05.2024	ABLAPL - 4492/2024	PK BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-09		(Seat No-3)
11	44687/2024	14.05.2024	WP (C) - 165/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No-56)
11	44688/2024	14.05.2024	WP (C) - 3276/2014	M/S. PRAD EEP KU.DAS-1	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-1	(Seat No-2)
11	44689/2024	14.05.2024	ABLAPL - 22/2024	SK SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-05-09	BAIL-2	(Seat No-8)
11	44690/2024	14.05.2024	WP (C) - 167/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No-56)
11	44691/2024	14.05.2024	BLAPL-3608/2024	MK PANI	C.O.	COURT NO. 6	Order Dtd. 2024-05-08		(Seat No-56)
11	44692/2024	14.05.2024	WP (C) - 13296/2006	SUPRIYO MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-7	(Seat No-5)
11	44693/2024	14.05.2024	WP (C) - 178/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No-56)
12	44694/2024	14.05.2024	WP (C) - 8245/2012	B K MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-4	(Seat No-27)
12	44695/2024	14.05.2024	WP (C) - 169/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Seat No-56)
12	44696/2024	14.05.2024	WP (C) - 16290/2012	P K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-3	(Seat No-33)
12	44697/2024	14.05.2024	WP (C) - 16290/2012	H JENA	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-3	(Seat No-3)

									33)
12 4	44699/ 2024	14.05.2 024	WP (C) - 171/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-8	(Se at No- 56)
12 5	44700/ 2024	14.05.2 024	WP (C) - 173/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-8	(Se at No- 56)
12 6	44701/ 2024	14.05.2 024	WP (C) - 208/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-1	(Se at No- 49)
12 7	44703/ 2024	14.05.2 024	WP (C) - 209/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-1	(Se at No- 49)
12 8	44704/ 2024	14.05.2 024	WP (C) - 212/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-1	(Se at No- 49)
12 9	44705/ 2024	14.05.2 024	WP (C) - 203/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-1	(Se at No- 49)
13 0	44706/ 2024	14.05.2 024	WP (C) - 10962/ 2024	P C DAS 2	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANC H-8	(Se at No- 40)
13 1	44707/ 2024	14.05.2 024	WP (C) - 204/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-1	(Se at No- 49)
13 2	44708/ 2024	14.05.2 024	WP (C) - 10962/ 2024	S K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANC H-8	(Se at No- 40)
13 3	44709/ 2024	14.05.2 024	WP (C) - 200/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-8	(Se at No- 56)
13 4	44710/ 2024	14.05.2 024	WP (C) - 207/20 24	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-1	(Se at No- 49)
13 5	44711/ 2024	14.05.2 024	WP (C) - 3055/2 024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-6	(Se at No- 35)
13 6	44712/ 2024	14.05.2 024	WP (C) - 3057/2	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC	(Se at

			024					H-6	No-35)
137	44713/2024	14.05.2024	WP (C) - 3057/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Se at No-35)
138	44714/2024	14.05.2024	WP (C) - 3056/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Se at No-35)
139	44715/2024	14.05.2024	WP (C) - 3058/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Se at No-35)
140	44716/2024	14.05.2024	WP (C) - 15655/2022	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-1	(Se at No-31)
141	44717/2024	14.05.2024	WP (C) - 3059/2024	B.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANCH-6	(Se at No-35)
142	44718/2024	14.05.2024	WP (C) - 11472/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Se at No-23)
143	44719/2024	14.05.2024	WP (C) - 11671/2024	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
144	44720/2024	14.05.2024	WP (C) - 11466/2024	S.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Se at No-23)
145	44721/2024	14.05.2024	WP (C) - 11462/2024	S.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Se at No-23)
146	44722/2024	14.05.2024	WP (C) - 11659/2024	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
147	44723/2024	14.05.2024	WP (C) - 17195/2023	DILIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-05-09	WRIT BRANCH-3	(Se at No-13)
148	44724/2024	14.05.2024	WP (C) - 11662/2024	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
149	44725/	14.05.2	WP (C) -	DILIP	C.O.	COURT	Order Dtd. 2024-05-09	WRIT	(Se

9	2024	024	4822/2024	SAMAL		NO. 6		BRANCH-3	at No-11)
150	44726/2024	14.05.2024	WP (C) - 11666/2024	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
151	44727/2024	14.05.2024	WP (C) - 11669/2024	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
152	44728/2024	14.05.2024	WP (C) - 11467/2024	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Se at No-23)
153	44729/2024	14.05.2024	WP (C) - 11623/2024	B. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
154	44730/2024	14.05.2024	WP (C) - 11665/2024	S.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
155	44731/2024	14.05.2024	WP (C) - 11463/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-05-13	WRIT BRANCH-5	(Se at No-23)
156	44732/2024	14.05.2024	WP (C) - 8273/2024	M. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Se at No-9)
157	44733/2024	14.05.2024	WP (C) - 27732/2023	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se at No-45)
158	44734/2024	14.05.2024	WP (C) - 8859/2024	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANCH-8	(Se at No-43)
159	44735/2024	14.05.2024	WP (C) - 27732/2023	L.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se at No-45)
160	44737/2024	14.05.2024	WP (C) - 11677/2024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-15)
161	44738/2024	14.05.2024	WP (C) - 33575/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	WRIT BRANCH-2	(Se at No-50)

16	44739/2024	14.05.2024	WP (C) - 11923/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANCH-4	(Serial No-27)
16	44740/2024	14.05.2024	WP (C) - 10975/2024	L.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Serial No-40)
16	44741/2024	14.05.2024	WP (C) - 11579/2024	S.P. SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	WRIT BRANCH-6	(Serial No-16)
16	44742/2024	14.05.2024	WP (C) - 11592/2024	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANCH-6	(Serial No-16)
16	44743/2024	14.05.2024	WP (C) - 11673/2024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	WRIT BRANCH-7	(Serial No-15)
16	44744/2024	14.05.2024	WPC (OA) - 1418/2017	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	OA Branch	(Serial No-1)
16	44745/2024	14.05.2024	WP (C) - 11595/2024	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANCH-6	(Serial No-16)
16	44747/2024	14.05.2024	CONTC-3401/2024	S.C.DEV DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	CONTE MPT	(Serial No-5)
17	44748/2024	14.05.2024	WP (C) - 11220/2024	LAXMIDHAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-08	WRIT BRANCH-3	(Serial No-33)
17	44749/2024	14.05.2024	WP (C) - 11499/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	WRIT BRANCH-5	(Serial No-23)
17	44750/2024	14.05.2024	CONTC-5897/2023	KAMALAKANTA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	CONTE MPT	(Serial No-7)
17	44751/2024	14.05.2024	WP (C) - 11503/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	WRIT BRANCH-6	(Serial No-16)
17	44752/2024	14.05.2024	WP (C) - 11505/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	WRIT BRANCH-6	(Serial No-)

									16)
17 5	44754/ 2024	14.05.2 024	CONTC- 3636/2 024	B. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09		(Se at No- 16)
17 6	44756/ 2024	14.05.2 024	ABLAPL - 10072/ 2023	S.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	BAIL- 2	(Se at No- 11)
17 7	44757/ 2024	14.05.2 024	ABLAPL - 10076/ 2023	S.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-26	BAIL- 2	(Se at No- 11)
17 8	44759/ 2024	14.05.2 024	WP (C) - 11656/ 2024	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-7	(Se at No- 15)
17 9	44760/ 2024	14.05.2 024	WP (C) - 11412/ 2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(Se at No- 23)
18 0	44761/ 2024	14.05.2 024	BLAPL- 4437/2 024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-09	BAIL- 2	(Se at No- 12)
18 1	44762/ 2024	14.05.2 024	WP (C) - 11582/ 2024	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-6	(Se at No- 16)
18 2	44763/ 2024	14.05.2 024	WP (C) - 11532/ 2023	SAMBIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-04-25	WRIT BRANC H-4	(Se at No- 37)
18 3	44764/ 2024	14.05.2 024	CRLA- 267/20 24	P BASTIA	C.O.	COURT NO. 5	Order Dtd. 2024-05-13	CRIMI NAL APPEA L	(Se at No- 10)
18 4	44765/ 2024	14.05.2 024	CRLA- 451/20 23	J M ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	CRIMI NAL APPEA L	(Se at No- 9)
18 5	44766/ 2024	14.05.2 024	WP (C) - 657/20 17	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
18 6	44767/ 2024	14.05.2 024	WP (C) - 8470/2 019	M.R. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANC H	(Se at No- 16)

								(DIVISION BENCH -2)	112)
187	44768/2024	14.05.2024	WP (C) - 8470/2019	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
188	44770/2024	14.05.2024	WP (C) - 1760/2018	Y. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
189	44771/2024	14.05.2024	WP (C) - 1760/2018	P. BASTIA	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
190	44773/2024	14.05.2024	WP (C) - 12607/2023	SAMARENDRA BAHADUR	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
191	44774/2024	14.05.2024	WP (C) - 34108/2023	L. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
192	44775/2024	14.05.2024	WP (C) - 34108/2023	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
193	44776/2024	14.05.2024	WP (C) - 31710/2021	S.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)

194	44777/2024	14.05.2024	WP (C) - 19389/2021	M. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
195	44778/2024	14.05.2024	WP (C) - 26227/2021	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
196	44779/2024	14.05.2024	WP (C) - 29958/2021	P.K. MOHANTY	C.O.	COURT NO. 7		WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
197	44780/2024	14.05.2024	WP (C) - 6471/2020	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
198	44781/2024	14.05.2024	WP (C) - 5012/2024	S.K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
199	44782/2024	14.05.2024	WP (C) - 10401/2024	Y. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
200	44783/2024	14.05.2024	WP (C) - 10401/2024	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
201	44784/2024	14.05.2024	WPCRL-34/2024	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)

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20 2	44785/ 2024	14.05.2 024	WP (C) - 11622/ 2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No- 15)
20 3	44786/ 2024	14.05.2 024	WP (C) - 11630/ 2024	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
20 4	44787/ 2024	14.05.2 024	WP (C) - 20100/ 2016	S.C.SUND ARA	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	WRIT BRANC H-5	(Se at No- 23)
20 5	44788/ 2024	14.05.2 024	WP (C) - 11630/ 2024	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
20 6	44789/ 2024	14.05.2 024	WP (C) - 8504/2 024	ISWAR CH SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
20 7	44790/ 2024	14.05.2 024	WP (C) - 11746/ 2024	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
20 8	44791/ 2024	14.05.2 024	MATA- 175/20 24	S L MEKAP	C.O.	COURT NO. 1	Order Dtd. 2024-05-13		(Se at No- 105)
20 9	44792/ 2024	14.05.2 024	WP (C) - 11778/ 2024	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
21 0	44793/ 2024	14.05.2 024	WP (C) - 11781/ 2024	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC	(Se at

			2024					H (DIVISION BENCH -1)	No- 105)
21 1	44794/ 2024	14.05.2 024	MATA- 108/20 24	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	FIRST APPEA L	(Se at No- 3)
21 2	44795/ 2024	14.05.2 024	BLAPL- 2919/2 024	BK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-07		(Se at No- 3)
21 3	44796/ 2024	14.05.2 024	WP (C) - 11737/ 2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
21 4	44797/ 2024	14.05.2 024	BLAPL- 1197/2 024	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-06		(Se at No- 105)
21 5	44798/ 2024	14.05.2 024	WP (C) - 11642/ 2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
21 6	44799/ 2024	14.05.2 024	WP (C) - 11847/ 2024	U. KUMA	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
21 7	44800/ 2024	14.05.2 024	BLAPL- 999/20 24	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-08	BAIL- 2	(Se at No- 10)
21 8	44801/ 2024	14.05.2 024	MATA- 73/202 2	P C DAS 2	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	FIRST APPEA L	(Se at No- 5)
21 9	44802/ 2024	14.05.2 024	WP (C) - 11866/ 2024	B.K. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)

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220	44803/2024	14.05.2024	BLAPL-1761/2024	MK PATI	C.O.	COURT NO. 1	Order Dtd. 2024-05-13		(Seat No-106)
221	44804/2024	14.05.2024	WP (C)-11878/2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
222	44805/2024	14.05.2024	WP (C)-11908/2024	BISWAJIT SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
223	44806/2024	14.05.2024	MATA-293/2023	S MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2024-07-04	FIRST APPEAL	(Seat No-4)
224	44807/2024	14.05.2024	BLAPL-2729/2024	PK DASH	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	BAIL-2	(Seat No-12)
225	44808/2024	14.05.2024	WP (C)-12019/2024	S.K. SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
226	44809/2024	14.05.2024	CRLREV - 202/2024	C R DAS	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	CRIMINAL REVISION	(Seat No-1)
227	44810/2024	14.05.2024	BLAPL-1659/2024	SP NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-05-13		(Seat No-1)
228	44811/2024	14.05.2024	WP (C)-3987/2020	M. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
229	44812/2024	14.05.2024	CRLREV -	NIRANJAN SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-05-09	CRIMINAL	(Seat)

			116/20 24	(1)				REVIS ION	No- 4)
23 0	44813/ 2024	14.05.2 024	ABLAPL - 2031/2 024	L MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 6)
23 1	44814/ 2024	14.05.2 024	CRLMA- 360/20 23	J D MUDULI	C.O.	COURT NO. 8	Order Dtd. 2024-04-18	BAIL- 1	(Se at No- 3)
23 2	44815/ 2024	14.05.2 024	ABLAPL - 1539/2 024	L MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-05-13		(Se at No- 3)
23 3	44816/ 2024	14.05.2 024	WP (C) - 3997/2 020	M. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
23 4	44817/ 2024	14.05.2 024	BLAPL- 7170/2 019	DILIP SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-05-08	BAIL- 1	(Se at No- 6)
23 5	44818/ 2024	14.05.2 024	BLAPL- 3634/2 024	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 2)
23 6	44819/ 2024	14.05.2 024	ABLAPL - 3176/2 024	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 8	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 6)
23 7	44820/ 2024	14.05.2 024	WP (C) - 17120/ 2023	D. SAMAL	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
23 8	44821/ 2024	14.05.2 024	ABLAPL - 3252/2 024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	BAIL- 2	(Se at No- 8)
23 9	44822/ 2024	14.05.2 024	WP (C) - 17120/ 2023	P.C. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
24	44823/ 2024	14.05.2	WP (C) -	P.K.	C.O.	COURT	Order Dtd. 2024-05-13	WRIT	(Se

0	2024	024	4077/2018	PARIDA		NO. 20		BRANCH (DIVISION BENCH -1)	at No-106)
24	44824/2024	14.05.2024	MATA-162/2024	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-13	FIRST APPEAL	(Seat No-3)
24	44825/2024	14.05.2024	CRLA-1239/2023	J. KAMILA	C.O.	COURT NO. 7	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Seat No-9)
24	44826/2024	14.05.2024	WA-820/2024	K K NATH	C.O.	COURT NO. 7	Order Dtd. 2024-05-09	WRIT APPEAL	(Seat No-2)
24	44827/2024	14.05.2024	CRLA-414/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2024-09-17	CRIMINAL APPEAL	(Seat No-10)
24	44828/2024	14.05.2024	WA-759/2024	RANJIT MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT APPEAL	(Seat No-7)
24	44829/2024	14.05.2024	WP (C) - 21566/2021	N.CH. SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
24	44830/2024	14.05.2024	CRLA-1309/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-05-08	CRIMINAL APPEAL	(Seat No-9)
24	44831/2024	14.05.2024	ABLAPL - 3264/2022	G. ROUT	C.O.	COURT NO. 7		CRIMINAL MISC	(Seat No-18)
24	44832/2024	14.05.2024	CMAPL-137/2023	S S RATH	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	M.J.C .	(Seat No-2)
25	44833/2024	14.05.2024	CONTC-6938/2023	M/S.MITHUN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13	CONTEMPT	(Seat No-2)
25	44834/2024	14.05.2024	CONTC-2791/2024	M/S SAROJ RANJAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13		(Seat No-

				SUBUDHI, S.SWAIN, S.MISHRA					2)
25 2	44835/ 2024	14.05.2 024	CONTC- 2790/2 024	M/S SAROJ RANJAN SUBUDHI, S.SWAIN, S.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13		(Se at No- 2)
25 3	44836/ 2024	14.05.2 024	CONTC- 350/20 24	SRINIBAS H MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13		(Se at No- 2)
25 4	44837/ 2024	14.05.2 024	CONTC- 2527/2 024	S CHOUIDHU RY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13		(Se at No- 2)
25 5	44838/ 2024	14.05.2 024	CONTC- 2847/2 024	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13		(Se at No- 2)
25 6	44839/ 2024	14.05.2 024	CONTC- 1617/2 024	R R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-13		(Se at No- 2)
25 7	44840/ 2024	14.05.2 024	ABLAPL - 4568/2 024	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-09		(Se at No- 2)
25 8	44841/ 2024	14.05.2 024	ABLAPL - 4560/2 024	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-09	BAIL- 2	(Se at No- 8)
25 9	44842/ 2024	14.05.2 024	ABLAPL - 4574/2 024	M. PAGAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-09		(Se at No- 8)
26 0	44843/ 2024	14.05.2 024	ABLAPL - 4581/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No- 8)
26 1	44845/ 2024	14.05.2 024	TRP (C) - 453/20 22	BISWAJIT MOHAPATR A	C.O.	COURT NO. 1	Order Dtd. 2024-05-07	M.J.C .	(Se at No- 6)
26 2	44847/ 2024	14.05.2 024	ABLAPL - 4221/2 024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-07	BAIL- 2	(Se at No- 11)
26 3	44848/ 2024	14.05.2 024	CMP- 416/20	JADUNATH PRADHAN	C.O.	COURT NO.	Order Dtd. 2024-05-09	WRIT BRANC	(Se at

			24			11		H-2	No-6)
26 4	44855/ 2024	14.05.2 024	BLAPL- 1862/2 024	PRAKASH KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-05-13		(Se at No- 6)
26 5	44859/ 2024	14.05.2 024	WP (C) - 14974/ 2023	B.S. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-05-08	WRIT BRANC H-5	(Se at No- 32)
26 6	44860/ 2024	14.05.2 024	WP (C) - 17582/ 2022	B.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-07	WRIT BRANC H-1	(Se at No- 3)
26 7	44861/ 2024	14.05.2 024	CONTC- 2281/2 024	S. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-12		(Se at No- 3)
26 8	44864/ 2024	14.05.2 024	CMP- 481/20 24	PRATAP KU. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-09	WRIT BRANC H-2	(Se at No- 6)
26 9	44880/ 2024	14.05.2 024	WP (C) - 11848/ 2024	P.K.JENA	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	WRIT BRANC H-2	(Se at No- 8)
27 0	44891/ 2024	14.05.2 024	BLAPL- 1501/2 024	AMLAN MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 3)
27 1	44893/ 2024	14.05.2 024	BLAPL- 1156/2 024	S A HALDAR	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 3)
27 2	44895/ 2024	14.05.2 024	BLAPL- 1151/2 024	S A HALDAR	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 3)
27 3	44897/ 2024	14.05.2 024	BLAPL- 4551/2 024	B B ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 3)
27 4	44900/ 2024	14.05.2 024	BLAPL- 692/20 24	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL- 2	(Se at No- 11)
27 5	44901/ 2024	14.05.2 024	BLAPL- 1476/2 024	R K SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 11)
27	44903/ 2024	14.05.2	BLAPL-	P K	C.O.	COURT	Order Dtd. 2024-05-13	BAIL-	(Se

6	2024	024	4514/2 024	MISHRA		NO. 16		2	at No- 11)
27 7	44905/ 2024	14.05.2 024	BLAPL- 4520/2 024	SOMNATH BARDHAN	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 3)
27 8	44907/ 2024	14.05.2 024	BLAPL- 4526/2 024	D K JENA	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 3)
27 9	44909/ 2024	14.05.2 024	BLAPL- 4536/2 024	B DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 3)
28 0	44912/ 2024	14.05.2 024	BLAPL- 4537/2 024	B DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 2)
28 1	44913/ 2024	14.05.2 024	BLAPL- 4516/2 024	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 2)
28 2	44915/ 2024	14.05.2 024	WP (C) - 11876/ 2024	T.K. NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
28 3	44916/ 2024	14.05.2 024	BLAPL- 4533/2 024	R K MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No- 106)
28 4	44919/ 2024	14.05.2 024	ABLAPL - 4481/2 024	R K MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-05-09		(Se at No- 106)
28 5	44920/ 2024	14.05.2 024	ABLAPL - 4406/2 024	B K PARDHI	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	BAIL- 1	(Se at No- 2)
28 6	44922/ 2024	14.05.2 024	BLAPL- 4480/2 024	DEBASHIS MITRA	C.O.	COURT NO. 16	Order Dtd. 2024-05-09		(Se at No- 2)
28 7	44924/ 2024	14.05.2 024	BLAPL- 4517/2 024	GANESH SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL- 1	(Se at No- 5)

28	44925/2024	14.05.2024	BLAPL-4534/2024	GANESH SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL-2	(Se at No-11)
28	44926/2024	14.05.2024	CONTC-3758/2024	C. RANA	C.O.	COURT NO. 16	Order Dtd. 2024-05-09		(Se at No-11)
29	44927/2024	14.05.2024	CONTC-8329/2023	P.CH. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	CONTE MPT	(Se at No-7)
29	44928/2024	14.05.2024	CONTC-3739/2024	B.K. PARDHI	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	CONTE MPT	(Se at No-1)
29	44929/2024	14.05.2024	CONTC-3664/2024	D. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-05-09		(Se at No-1)
29	44930/2024	14.05.2024	BLAPL-12159/2023	D.K. MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-05-09	BAIL-1	(Se at No-3)
29	44931/2024	14.05.2024	BLAPL-3502/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	BAIL-2	(Se at No-11)
29	44932/2024	14.05.2024	WP (C) - 11700/2024	B.K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	WRIT BRANC H-7	(Se at No-15)
29	44933/2024	14.05.2024	BLAPL-3258/2024	UMESH CHANDRA DORA	C.O.	COURT NO. 16	Order Dtd. 2024-05-13		(Se at No-15)
29	44934/2024	14.05.2024	WP (C) - 11698/2024	B. SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	WRIT BRANC H-7	(Se at No-15)
29	44935/2024	14.05.2024	WP (C) - 10778/2024	M.R. ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-05-13	WRIT BRANC H-6	(Se at No-26)
29	44936/2024	14.05.2024	WP (C) - 10375/2024	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANC H-8	(Se at No-39)
30	44937/2024	14.05.2024	WP (C) - 11583/2024	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-6	(Se at No-)

									16)
30 1	44938/ 2024	14.05.2 024	WP (C) - 11577/ 2024	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-6	(Se at No- 16)
30 2	44939/ 2024	14.05.2 024	WP (C) - 11754/ 2024	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-1	(Se at No- 4)
30 3	44940/ 2024	14.05.2 024	WP (C) - 11680/ 2024	JYOTIRAN JAN KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-7	(Se at No- 15)
30 4	44941/ 2024	14.05.2 024	WP (C) - 10896/ 2024	S.C.D. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANC H-7	(Se at No- 48)
30 5	44942/ 2024	14.05.2 024	WP (C) - 10775/ 2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	WRIT BRANC H-6	(Se at No- 26)
30 6	44943/ 2024	14.05.2 024	WP (C) - 5306/2 024	R.K. MOHAPATR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANC H-8	(Se at No- 29)
30 7	44944/ 2024	14.05.2 024	WP (C) - 5306/2 024	L.D. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-19	WRIT BRANC H-8	(Se at No- 29)
30 8	44945/ 2024	14.05.2 024	ABLAPL - 15267/ 2023	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL- 2	(Se at No- 7)
30 9	44947/ 2024	14.05.2 024	WP (C) - 11986/ 2024	D. MARANDI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-14	WRIT BRANC H-4	(Se at No- 27)
31 0	44949/ 2024	14.05.2 024	BLAPL- 4128/2 024	SK SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13		(Se at No- 27)
31 1	44951/ 2024	14.05.2 024	BLAPL- 938/20 24	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	BAIL- 2	(Se at No- 11)
31 2	44952/ 2024	14.05.2 024	BLAPL- 1433/2 024	AK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13		(Se at No- 11)
31 3	44953/ 2024	14.05.2 024	BLAPL- 2244/2	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at

			024			OLD			No-11)
314	44957/2024	14.05.2024	BLAPL-64/2017	A. SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
315	44958/2024	14.05.2024	BLAPL-2892/2017	A. SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-06-25	BAIL-2	(Se at No-10)
316	44964/2024	14.05.2024	BLAPL-4182/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-05-06	BAIL-1	(Se at No-6)
317	44965/2024	14.05.2024	ABLAPL-4525/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-09		(Se at No-6)
318	44966/2024	14.05.2024	BLAPL-1130/2024	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at No-6)
319	44967/2024	14.05.2024	BLAPL-4508/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	BAIL-1	(Se at No-1)
320	44968/2024	14.05.2024	BLAPL-1174/2024	UNMESH CHANDRA JENA	C.O.	COURT NO. 2	Order Dtd. 2024-05-13	BAIL-1	(Se at No-4)
321	44969/2024	14.05.2024	BLAPL-1646/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at No-4)
322	44971/2024	14.05.2024	BLAPL-4511/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-05-13		(Se at No-4)
323	44974/2024	14.05.2024	CRLA-150/2016	B S SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-4)
324	44975/2024	14.05.2024	CRLA-635/2016	DIPAK RANJAN MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-4)
325	44976/2024	14.05.2024	CRLA-1173/2023	BIJAYALA XMI TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-9)
32	44978/	14.05.2	CRLA-	A DAS	C.O.	COURT	Order Dtd. 2024-05-13	CRIMI	(Se

6	2024	024	246/2016			NO. 22		NAL APPEAL	at No-4)
327	44980/2024	14.05.2024	CRLA-1187/2023	ABINASH SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-9)
328	44982/2024	14.05.2024	CRLA-48/2021	N.N.MOHA PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-5)
329	44984/2024	14.05.2024	CRLA-670/2018	SRINIBASH MOHANTY	C.O.	DR (J)	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-5)
330	44985/2024	14.05.2024	CRLA-465/2017	G JAYASINGH	C.O.	COURT NO. 22	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-1)
331	44986/2024	14.05.2024	CRLA-111/2021	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-5)
332	44991/2024	14.05.2024	ABLAPL - 3264/2022	GOPAL PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-14	CRIMINAL MISC	(Se at No-18)
333	45001/2024	14.05.2024	WP (C) - 32527/2023	RK BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-08	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-123)
334	44602/2024	14.05.2024	CRLA-444/2015	M/S.RAJENDRA N.ROUT	GENERAL		Order Dtd. 2024-05-13	CRIMINAL APPEAL	(Se at No-5)
335	44609/2024	14.05.2024	SAO-9/2008	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-02-27	SECOND APPEAL	(Se at No-3)
336	44611/2024	14.05.2024	WP (C) - 2/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-5	(Se at No-21)
337	44613/2024	14.05.2024	WPC (OA) - 710/2008	M/S S.S.K. SUBUDHI	GENERAL		Order Dtd. 2022-01-05	OA Branch	(Se at No-1)
33	44651/	14.05.2	CONTC-	HAREKRUS	GENE		Order Dtd. 2024-05-09	CONTE	(Se

8	2024	024	3796/2024	HNA DASH	RAL			MPT	at No-1)
339	44669/2024	14.05.2024	WP (C) - 11219/2024	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-3	(Se at No-33)
340	44698/2024	14.05.2024	BLAPL-1086/2024	DR SUBRAT KUMAR SAHU	GENERAL		Order Dtd. 2024-05-09		(Se at No-33)
341	44702/2024	14.05.2024	BLAPL-1564/2024	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-05-13		(Se at No-33)
342	44753/2024	14.05.2024	WP (C) - 11645/2024	JEEVANJY OTI MOHANTY	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-15)
343	44755/2024	14.05.2024	CRLMC-1582/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-05-08	CRIMINAL MISC	(Se at No-2)
344	44758/2024	14.05.2024	WA-147/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-09	WRIT APPEAL	(Se at No-2)
345	44769/2024	14.05.2024	ABLAPL - 4650/2024	HAJI SK ABDUL ISTAR	GENERAL		Order Dtd. 2024-05-13		(Se at No-2)
346	44772/2024	14.05.2024	ABLAPL - 3259/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-05-13		(Se at No-2)
347	44862/2024	14.05.2024	WP (C) - 24158/2021	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)
348	44863/2024	14.05.2024	WP (C) - 8508/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH-2	(Se at No-9)
349	44867/2024	14.05.2024	ABLAPL - 4633/2024	PRADEEP KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-05-13		(Se at No-9)
35	44869/	14.05.2	JCRLA-	SAMBIT	GENE		Entire Brief		(Se

0	2024	024	139/2004	PANIGRAHI	GENERAL				at No-9)
351	44871/2024	14.05.2024	WP (C) - 11453/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH-5	(Se at No-23)
352	44872/2024	14.05.2024	WP (C) - 11454/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH-5	(Se at No-23)
353	44873/2024	14.05.2024	WP (C) - 11455/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH-5	(Se at No-23)
354	44875/2024	14.05.2024	WP (C) - 11458/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH-5	(Se at No-23)
355	44877/2024	14.05.2024	WP (C) - 11459/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH-5	(Se at No-23)
356	44888/2024	14.05.2024	WP (C) - 31862/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-11	WRIT BRANCH-8	(Se at No-42)
357	44892/2024	14.05.2024	BLAPL-1171/2024	KISHORE CHANDRA KAR	GENERAL		Order Dtd. 2024-05-09	BAIL-2	(Se at No-7)
358	44898/2024	14.05.2024	WP (C) - 19938/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-25)
359	44904/2024	14.05.2024	ABLAPL - 2811/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-05-14	BAIL-1	(Se at No-3)
360	44910/2024	14.05.2024	WP (C) - 14454/2023	RUDRA MADHAB BISWAL	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH-7	(Se at No-5)
361	44917/2024	14.05.2024	WP (C) - 8570/2023	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-05-13	WRIT BRANCH-2	(Se at No-9)
362	44639/2024	14.05.2024	WA-2384/2023	TAPAN SWAIN	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-5)

363	44649/2024	14.05.2024	EXP-5/2024	G SUNDARA	GENERAL		Order Dtd. 2024-05-06	CIVIL REVISION	(Seat No-1)
364	44736/2024	14.05.2024	CRLA-181/2011	AMULYA MOHANTY	GENERAL		Order Dtd. 2022-11-03	CRIMINAL APPEAL	(Seat No-2)
365	44746/2024	14.05.2024	WP (C) - 24196/2020	N SATAPATHY	GENERAL		Order Dtd. 2023-05-04	WRIT BRANCH-1	(Seat No-1)
366	44844/2024	14.05.2024	WP (C) - 19767/2019	N DAS	GENERAL		Order Dtd. 2022-08-02	WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
367	44846/2024	14.05.2024	WP (C) - 19767/2019	N DAS	GENERAL		Annexure Misc. case, Counter, Rejoinder,	WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
368	44849/2024	14.05.2024	WP (C) - 13144/2023	P K ROUTRAY	GENERAL		Order Dtd. 2023-04-27	WRIT BRANCH-1	(Seat No-1)
369	44850/2024	14.05.2024	WP (C) - 23643/2021	N DAS	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-6	(Seat No-26)
370	44851/2024	14.05.2024	WP (C) - 23643/2021	N DAS	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-6	(Seat No-26)
371	44852/2024	14.05.2024	WP (C) - 27646/2021	N DAS	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-31)
372	44853/2024	14.05.2024	WP (C) - 27646/2021	N DAS	GENERAL		Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-31)
373	44854/2024	14.05.2024	WP (C) - 4775/2016	N DAS	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH (DIVISION BENCH)	(Seat No-106)

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37 4	44856/ 2024	14.05.2 024	WP (C) - 4771/2 016	N DAS	GENE RAL		Order Dtd. 2024-02-15	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)	
37 5	44857/ 2024	14.05.2 024	WP (C) - 21213/ 2017	SAYABRAT A DAS	GENE RAL		Judgement Dtd. 2023- 02- 21Petition,Annexure,	WRIT BRANC H-7	(Se at No- 5)	
37 6	44858/ 2024	14.05.2 024	WA- 579/20 23	SATYABRA TA DAS	GENE RAL		Order Dtd. 2024-03- 06Petition,	WRIT APPEA L	(Se at No- 6)	
37 7	44870/ 2024	14.05.2 024	CRLREV - 274/20 17	BIJAY KUMAR PARIDA	GENE RAL		Judgement Dtd. 2024- 02-08	CRIMI NAL REVIS ION	(Se at No- 2)	
37 8	44874/ 2024	14.05.2 024	CRLREV - 32/201 9	S SUNDRA	GENE RAL		Entire Order	CRIMI NAL REVIS ION	(Se at No- 3)	
37 9	44876/ 2024	14.05.2 024	WP (C) - 8655/2 024	S.K DASH	GENE RAL		Order Dtd. 2024-04-15	WRIT BRANC H-6	(Se at No- 24)	
38 0	44878/ 2024	14.05.2 024	CRLREV - 275/20 17	BIJAY KUMAR PARIDA	GENE RAL		Judgement Dtd. 2024- 02-08	CRIMI NAL REVIS ION	(Se at No- 2)	
38 1	44879/ 2024	14.05.2 024	WP (C) - 36690/ 2021	MOHAN BEHERA	GENE RAL		Order Dtd. 2023-12-14	WRIT BRANC H-2	(Se at No- 9)	
38 2	44881/ 2024	14.05.2 024	WP (C) - 11159/ 2024	BIJAY KUMAR PARIDA	GENE RAL		Order Dtd. 2024-05-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)	
38 3	44882/ 2024	14.05.2 024	WA- 278/20 24	MOHAN KUMAR JENA	GENE RAL		Order Dtd. 2024-04-09	WRIT APPEA L	(Se at No- 1)	
38 4	44883/ 2024	14.05.2 024	RSA- 301/20 02	T.K MOHANTY	GENE RAL		Judgement Dtd. 2024- 04-05	SECON D APPEA L	(Se at No- 3)	

385	44884/2024	14.05.2024	CMAPL-800/2022	T.K MOHANTY	GENERAL		Order Dtd. 2024-05-02	M.J.C .	(Se at No-2)
386	44885/2024	14.05.2024	WA-1312/2022	P.L MISHRA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-2)
387	44886/2024	14.05.2024	CRLMC-1414/2017	M.R BARIK	GENERAL		Order Dtd. 2022-11-16		(Se at No-2)
388	44887/2024	14.05.2024	ABLAPL - 17161/2018	P.K BARIK	GENERAL		Order Dtd. 2019-01-24		(Se at No-2)
389	44889/2024	14.05.2024	ABLAPL - 17135/2018	P.K BARIK	GENERAL		Order Dtd. 2019-01-24		(Se at No-2)
390	44890/2024	14.05.2024	ABLAPL - 15866/2018	P.K BARIK	GENERAL		Order Dtd. 2019-01-08		(Se at No-2)
391	44894/2024	14.05.2024	ABLAPL - 15865/2018	P.K BARIK	GENERAL		Order Dtd. 2019-01-08		(Se at No-2)
392	44896/2024	14.05.2024	ABLAPL - 15864/2018	P.K BARIK	GENERAL		Order Dtd. 2019-01-08		(Se at No-2)
393	44899/2024	14.05.2024	ABLAPL - 15863/2018	P.K BARIK	GENERAL		Order Dtd. 2019-01-08		(Se at No-2)
394	44902/2024	14.05.2024	WP (C) - 16249/2009	S.NAYAK	GENERAL				(Se at No-2)
395	44906/2024	14.05.2024	CONTC-8817/2023	P.K NAYAK	GENERAL		Order Dtd. 2024-05-09	CONTE MPT	(Se at No-3)
396	44908/2024	14.05.2024	AHO-63/1989	P.K BARIK	GENERAL			M.J.C .	(Se at No-1)
397	44911/2024	14.05.2024	SA-376/1997	GAYADHAR SAMAL	GENERAL		Order Dtd. 2024-02-15	SECON D APPEA	(Se at No-

								L	7)
398	44914/2024	14.05.2024	WP (C) - 17893/2011	ARPIT SIKDAR	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH (DIVISION BENCH -3)	(Serial No-119)
399	44918/2024	14.05.2024	WP (C) - 31144/2022	R.K SARANGL	GENERAL			WRIT BRANCH-6	(Serial No-26)
400	44921/2024	14.05.2024	WP (C) - 36407/2023	R.K SARANGZ	GENERAL			WRIT BRANCH-2	(Serial No-8)
401	44923/2024	14.05.2024	CRREV-432/2001	ARPIT SIKDAR	GENERAL			CRIMINAL REVISION	(Serial No-1)
402	44946/2024	14.05.2024	CRLMC-1142/2024	SEETARAM JENA	GENERAL			CRIMINAL MISC	(Serial No-7)
403	44948/2024	14.05.2024	WP (C) - 1832/2011	K.C SAMAL	GENERAL				(Serial No-7)
404	44950/2024	14.05.2024	WP (C) - 22899/2020	S.C DAS	GENERAL			WRIT BRANCH-3	(Serial No-14)
405	44954/2024	14.05.2024	WP (C) - 10517/2024	UMAKANTA CHHOTRAY	GENERAL			WRIT BRANCH-3	(Serial No-12)
406	44955/2024	14.05.2024	WP (C) - 10588/2021	M.R BARIK	GENERAL			WRIT BRANCH-6	(Serial No-35)
407	44956/2024	14.05.2024	WP (C) - 7188/2023	DEBENDRA SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH -3)	(Serial No-121)
408	44959/2024	14.05.2024	WP (C) - 11254/2011	K.C SAMAL	GENERAL		Order Dtd. 2011-08-19		(Serial No-121)

40	44960/2024	14.05.2024	CRLA-383/2024	P.K DASH	GENERAL		Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Serial No-10)
41	44961/2024	14.05.2024	WP (C) - 13914/2007	A.K MISHRA	GENERAL		Order Dtd. 2010-02-23		(Serial No-10)
41	44962/2024	14.05.2024	WP (C) - 24056/2022	R. K. NAYAK	GENERAL		Order Dtd. 2023-09-14	WRIT BRANCH (DIVISION BENCH -1)	(Serial No-107)
41	44963/2024	14.05.2024	WP (C) - 7434/2020	BHAGABAN BEHERA	GENERAL		Order Dtd. 2024-05-09	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-109)
41	44970/2024	14.05.2024	WP (C) - 8619/2024	N K SATAPATHY	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-6	(Serial No-24)
41	44972/2024	14.05.2024	WP (C) - 26307/2019	B MOHANTY	GENERAL		PlaintEntire Order,	WRIT BRANCH-8	(Serial No-41)
41	44973/2024	14.05.2024	WP (C) - 8619/2024	N.K SATAPATHY	GENERAL			WRIT BRANCH-6	(Serial No-24)
41	44977/2024	14.05.2024	OJC-12262/1999	PRAKASH KUMAR JENA	GENERAL				(Serial No-24)
41	44979/2024	14.05.2024	CMP-392/2024	S.S JAGADEV	GENERAL			WRIT BRANCH-1	(Serial No-30)
41	44981/2024	14.05.2024	CRLMC-1325/2024	S.K ROUT	GENERAL			CRIMINAL MISC	(Serial No-1)
41	44983/2024	14.05.2024	MACA-227/2006	B.R MOHARANA	GENERAL			MISC. APPEAL SEC.	(Serial No-6)
42	44987/2024	14.05.2024	ARBP-75/200	R.K MANGARAJ	GENERAL		Entire Order	M.J.C .	(Serial No-)

			8						No-1)
421	44988/2024	14.05.2024	BLAPL-547/2024	I PANDA	GENERAL			BAIL-1	(Se at No-4)
422	44989/2024	14.05.2024	ABLAPL-3858/2024	S.SATAPATHY	GENERAL				(Se at No-4)
423	44990/2024	14.05.2024	CONTC-1168/2024	S.C DAS	GENERAL				(Se at No-4)
424	44992/2024	14.05.2024	CONTC-3144/2024	J.R BEHERA	GENERAL				(Se at No-4)
425	44993/2024	14.05.2024	BLAPL-13044/2023	S.K PANDA	GENERAL		Order Dtd. 2024-05-08	BAIL-2	(Se at No-11)
426	44994/2024	14.05.2024	BLAPL-11373/2023	S.K PANDA	GENERAL				(Se at No-11)
427	44995/2024	14.05.2024	ABLAPL-2051/2024	S.K PANDA	GENERAL				(Se at No-11)
428	44996/2024	14.05.2024	WP (C) - 21006/2023	L.D SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
429	44997/2024	14.05.2024	WP (C) - 4164/2024	R.C SAHOO	GENERAL			WRIT BRANCH-3	(Se at No-13)
430	44998/2024	14.05.2024	ABLAPL-4394/2024	S. MOHAPATRA	GENERAL		Order Dtd. 2024-05-08	BAIL-2	(Se at No-8)
431	44999/2024	14.05.2024	CMAPL-464/2023	J.PRADHAN	GENERAL		PetitionAnnexure,	M.J.C .	(Se at No-4)
432	45000/2024	14.05.2024	WP (C) - 20713/	P.K DAS	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH	(Se at

			2017						H-4	No-19)
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